

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1466 of 2019

IN THE MATTER OF:

Gaurav Dilipraj Panwar

...Appellant

Versus

Raksha Bullion & Anr.

...Respondents

For Appellant: Shri Saurabh Ajay Gupta and Ms. Srishti Prabhakar, Advocates

**For Respondents: Shri Harsh Surana, Advocate (R-1)
 Shri Kumar Sumit (R2 for IRP)**

O R D E R
(Virtual Mode)

04.03.2021 Parties have not filed written submissions. Parties to file written submissions not more than three pages and copies of Judgements they want to rely on, within two weeks.

List the Appeal 'for admission (after Notice) hearing' on 7th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md